

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:498  
ANSWERED ON:25.02.2010  
SICK TEXTILE MILLS  
Nahata Smt. P. Jaya Prada

**Will the Minister of TEXTILES be pleased to state:**

- (a) the total number of workers rendered jobless due to closure of textile mills during each the last three years till February 2010 in the country, State-wise;
- (b) the fresh measures taken to rehabilitate them;
- (c) the number of workers given financial assistance so far, State-wise, year-wise;
- (d) whether lakhs of workers have been denied financial assistance;
- (e) if so, the reasons therefor; and
- (f) the fresh measures being taken to ensure assistance to the workers rendered jobless?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): The total number of workers rendered jobless due to the closure of private textile mills during the last 3 years, (i.e., 2007, 2008, 2009) are 12919 workers as per details at Annexure – I. In the public sector, National Textile Corporation had given voluntary retirement to 420 employees. The state-wise details of workers opted for voluntary retirement is given in Annexure – II.

(b): Government of India under Textile Workers Rehabilitation Fund Scheme (TWRFS) provides interim relief to the textile workers rendered unemployed as a consequence of permanent closure of any particular portion or entire textile unit in the private sector. Assistance under the Scheme is payable to eligible workers only for the purpose of enabling them to settle in another employment. Any worker is eligible provided he/she is engaged in a closed textile unit on the date of its closure continuously for five years or more and earning a wage equivalent of Rs. 2500 per month or less for the mills closed between 6.6.1985 to 1.4.1993 and Rs. 3500 or less thereafter. They should be contributing to the Provident Fund maintained by the Regional Provident Fund Commissioner of the State concerned.

The employees of NTC mills opted for retirement under the Modified Voluntary Retirement Scheme have been given compensation package on the basis of their service rendered by them and service left for superannuation. Besides Department of Public Enterprises has formulated a Scheme for counseling, retraining and redeployment for employees of Public Sector Companies.

(c) to (e): Since inception of the Scheme, a total of 104476 workers out of 133666 workers on the rolls have been given financial assistance under TWRFS till 31.12.2009 as per the funds available under the Scheme.

(f): Apart from the above measures, constant efforts were/are made by the Government to provide relief to displaced workers of closed textile mills expeditiously by organizing various Grievances Redressal Meetings, which are presided over by the Textile Minister/ Textile Commissioner/ Joint Textile Commissioner etc. Such meetings have representatives from various State /Central Government Departments/ Organisations/Labour Associations and from workers.